NATIONAL COMPANY LAW TRIBUNAL CHENNAI BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW BOARD, CHENNAI HELD ON 05/12/2016 AT 02.30 PM

PRESENT: SHRI. K. ANANTHA PADMANABHA SWAMY, MEMBER – JUDICIAL SHRI CH. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL

APPLICATION NUMBER

:CA/

/2016

PETITION NUMBER

: CP/3/2016

NAME OF THE PETITIONER(S)

: Sharath Ramaraj and 2 Others

NAME OF THE RESPONDENT(S)

: M/S ikonzer Solutions Private Limited & 7 others

SECTION

: 397/398

Sl.No.	NAME (IN CAPITAL)	REPRESENTED BY	SIGNATURE
١.	G. SIVASHANKARAN	counsel for petitioners.	
2.	K.RAMASAMY & G.V.MOHAN KUMAR	Coursel for Respondents	CZ

ORDER

Counsel for petitioner present. Counsel for R2 present. Counsel for R2 is directed to provide a copy of the counter to the other side. Time extended for filing of rejoinder at the request of counsel for petitioner. Put up on 11.01.2017 at 10.30 A.M.

(Ch. Md. Sharief Tariq Member (Judicial)

(K.Anantha Padmanabha Swamy)

Member (Judicial)